NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.502/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 15th November 2017, 10.30 A.M.

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ORDER

Ld. Counsel for the petitioners and the respondents made a joint statement that similar matter is pending before the Hon'ble Calcutta High Court. Therefore on this ground they made a joint request for adjournment. Keeping in view of the statements made by the parties the case is adjourned to **05/01/2018**.

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(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)

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